प्रति वर्ष किन किन परियोजनाओं के लिए सहायता प्रदान की है;

(ख) क्या प्रदेश के विदिशा और राजगढ़ जिलों के लिए इस योजना के अन्तर्गत 1989-90 से कोई सहायता प्रदान नहीं की गई है;

(ग) क्या सरकार को इस संबंध में कोई
अध्योवेदन भेजा गया है; और

(घ) क्या सरकार मध्य प्रदेश को अनौपचारिक शिक्षा योजना के अन्तर्गत सहायता प्रदान करने का विचार कर रही है, यदि नहीं, तो इसके क्या कारण हैं?

मानव संसाधन विकास मंत्रालय में शिक्षा विभाग में राज्य मंत्री (श्री मुही राम सैकिया):

(क) इस परियोजना का नाम अनौपचारिक शिक्षा कार्यक्रम है जिसके अन्तर्गत पिछले तीन वर्षों के दौरान मध्य प्रदेश को सहायता प्रदान की जा रही है।

(ख) राज्य सरकार को केन्द्रीय सहायता जिलावर न देकर एक मुश्त रूप में प्रदान की जाती है।

(ग) इस संबंध मे ऐसा कोई अभ्योवेदन प्राप्त
नहीं हुआ है।

(घ) राज्य को योजना के नियमों के अनुसार केन्द्रीय सहायता जारी रहेगी।

Entry Fee on Monuments

365. SHRI K.R. MALKANI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what is the fee visitors have to pay for seeing the Red Fort, Delhi;

(b) what is the fee paid by visitors for seeing Mahabalipuram sculptures near Chennai; and

(c) why is the free day both in Red Fort and Mahabalipuram, Friday?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI): (a) The entry fee for the Red Fort, Delhi is Rs. 2 for each visitor above the age of 15 years.

(b) The entry fee for Mahabalipuram is Rs. 5 for each visitor above the age of 15 years.

(c) Friday has been kept free for visitors to all ticketed monuments all over

the country for the sake of maintaining uniformity.

PETs Coached by NISSAI

366. SHRI PARAG CHALIHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the reply to Unstarred Question 3104 given in the Rajya Sabha on 20th De cember, 1996 and state:

(a) whether there are some physical education teachers trained by NISSAI in the field of Swimming;

(b) if so, the names and Vidyalayas each of them is presently posted in;

(c) whether Kendriya Vidyalaya Sangathan team had participated in the recently concluded school games federation of India swimming meet held at Panaji; and

(d) if so, the names of the qualified coaches who were assigned the responsibility of coaching KVS team participating in SGFI 1997 swimming meet at Panaji?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RE-SOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) and (b) The names of the Physical Education Teachers trained by NISSAI are being compiled and will be placed on the table of the Sabha.

(c) and (d) Yes, Sir. Kendriya Vidyalaya Sangathan participated in SGFI 1997 Swimming meet. However, no Physical Education Teacher as Coach was deputed with the team but the Venue Principal was authorised to engage coaches locally from Indian Coast Guard or Indian Navy posted in Goa for coaching of Kendriya Vidyalaya Sangathan Swimming teams for SGFI meet, 1997.

Promotion of fake certificates in K.Vs

367. SHRI PARAG CHALIHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government's attention, has been drawn towards some instances wherein some PGT/Vice-Principals of (b) if so, the names thereof;

(c) whether any preliminary or formal enquiry has been instituted to prove into the allegation;

(d) if so, the stage/outcome of the said enquiries; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RE-SOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) and (b) K, driva Vidyalaya Sangathan (KVS) has informed that one candidate, Shri G.L. Yadav, was appointed as Principal in the year 1995 on the basis of the OBC certificate submitted by him. On subsequent verification, the OBC certificate was proved to be issued on the basis of the wrong information submitted by the candidate to the issuing authority. Orders were issued, after due process, cancelling the appointment. This order has since been stayed by the High Court of Guiarat.

(c) to (c) The enquiry in this regard was conducted by the District Magistrate, Kota under whose jurisdiction, the OBC certificate was issued to the candidate.

Setting up of New Colleges in Capital

368. SHRI GHUFRAN AZAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government propose to set up new colleges in the Capital to cover the needs of qualified students;

(b) if not, the reasons therefor;

(c) whether Government would also take steps to improve the standard of education in colleges in the Capital; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RE-SOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) and (b) Colleges in Delhi arc established either by the Government of Delhi or Educational Trusts controlled by private bodicstfndi-viduals. The Central Government has no role in this sphere. With correspondence and distance education, however, having successfully emerged as an alternative mode of higher education, it docs not appear if there is any pressing need to establish more colleges.

(c) and (d) Improvement of standard of education is an ongoing process. The University Grants Commission which has the statutory responsibility of maintenance of standards in higher education takes suitable measures in this regard from time to time.

Settling of a Widow's Claim

369. SHRI RAHASBIHARI BARIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the reply given to Rajya Sabha Unstarred Question 2286 dated 13th December, 1996 and state:

(a) the details of the representations received from the widow of a deceased employee of P.G. Men's Hostel, Delhi University, Delhi;

(b) whether any payment of her dues has since been made to her, if so, the details thereof;

(c) whether it is a fact that no payment has been made to her so far inspite of her representations being forwarded by sever al VIPs, if so, the reasons therefor; and

(d) by what date full payment of all dues payable to her will be made by the authority concerned?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RE-SOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (d) According to the information furnished by